

**Central Administrative Tribunal
Principal Bench**

OA No.2435/2012

New Delhi this the 15th day of July, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

1. Smt. Sneh Lata,
W/o Sh. Balakrishan Sharma,
3/116, Lalita Park, Laxmi Nagar,
Delhi-110092.
2. Smt. Pramjeet Kaur,
W/o Narender Pal Singh,
10E B8, Mayur Vihar,
Phase-III,
Delhi.
3. Smt. Sudesh Kumari,
W/o Pankaj Raj,
174, Jabu Mohala Mauj Pur,
Delhi-93.
4. Smt. Poonam Arora,
W/o Anil Kumar,
1/2094, Gali No.21,
East Ram Nagar,
Shadhpur,
Delhi.
5. Goonjan Saxena,
W/o Mukesh Kumar,
82, D Pocket B MIG Flat,
Dilshad Garden,
Delhi.
6. Smt. Rajni Vig,
W/o Mahender Vig,
House No.7, Gali No.2,
Sarojini Naidu Park,
Shastri Nagar,
Delhi-110051.

7. Sh. Virendera Singh,
S/o Bhim Singh,
528 Gali No.9, Phase 4,
Shiv Vihar,
Karawal Nagar, Shahdhara,
Delhi.
8. Smt. Anita Bali,
W/o Ashok Bali,
398, Bholanath Nagar,
Shadhaba,
Delhi.
9. Shri Umesh Kumar,
S/o Late Shri Bali Ram,
249-B, Mayur Vihar,
Delhi-92.
10. Munna Khan,
S/o Babu Khan,
K-137, St. No.3, Sundar Nagar,
Delhi.
11. Smt. Beena Arora,
W/o R.L. Arora,
2335, Gali No.12, Kailash Nagar,
Delhi-31.
12. Shri Shyam Lal,
S/o Ram Singh,
C-54, Nala Road, Jhouripur Extn.
Delhi-94.
13. Smt. Yogesh Kumari,
W/o M.C. Tyagi,
A-31/11A, Main Shastri Marg,
Maujpur,
Delhi-53.
14. Suman Bala,
D/o Shidhu Ram,
B-82 Gupta Colony,
Delhi-110009.
15. Smt. Alka,
W/o Lal Pat Rai,
17 D Old Gupta Colony,
370 Bhai Permanand Colony,
Delhi.

16. Veena Kumari,
D/o Khatri Lal,
B-5B Vijay Nagar,
Shadpara,
Delhi.
17. Vinod Rani,
W/o Mahesh Kumar,
R/o 169, Dr. Mukherjee Nagar,
Delhi-110009.
18. Shri Mahinder Singh,
S/o Gyan Singh,
E-348, MCD Colony,
Azadpur,
Delhi.
19. Shri Ishwar Singh,
S/o Shri Om Prakash,
70 Majlish Park,
Delhi.
20. Smt. Manju Gupta,
W/o Mohan Lal,
F-19/49, Rohini,
Sector-15,
Delhi-85.
21. Kamlesh Kumari,
W/o Manmohan Khanna,
House No.319,
Double Story,
Shahadara,
Delhi-32.
22. Ashok Kumar,
S/o Harbhajan Singh,
R/o D-137, Sanjay Mohalla Bhajanpura,
Delhi-110053.
23. Smt. Manju Bala Ghandhi,
W/o Laxman Dass Ghandhi,
5627/1, New Chandarwal,
Khol Pur Road, Delhi.

24. Shri Surender Kumar Saxena,
S/o Janaki Parasad Saxena,
R/o D-19, Gali No.7,
Mandawali,
Delhi-92.
25. Smt. Nirmal Dogara,
W/o Madan Lal,
E-140, MCD Colony, Azadpur,
Delhi-09.
26. Smt. Shasi Yadav,
W/o Shri Mahesh Verma,
H.No.110 Modal Town,
Delhi-09.
27. Sh. Dharam Veer Singh,
S/o Shri Deep Chand,
Village- Alipur,
Delhi-36.
28. Shri Sudesh Kumar,
S/o Lal Chand Sethi,
24-A, Gali No.23, Old Govind Pura,
Delhi-51.

...applicants

(None)

Versus

1. North Delhi Municipal Corporation,
Commissioner,
(Through its Director Community Service Department),
11th Floor, Dr. S.P.M. Civic Center,
Minto Road,
Delhi-02.
2. Commissioner Municipal Corporation of Delhi- South Through
its Director-Community Service Department
3rd Floor,
Dr. Shyama Prasad Mukherjee Civic Centre,
Jawaharlal Road,
Minto Road,
New Delhi-110002.

3. Commissioner Municipal Corporation of Delhi-East
Through its Director-Community Service Department,
Room No.A2-104, First Floor,
419-Udyog Sadan,
Patparganj Industrial Area,
Delhi-110092.

...respondents

(By Advocate: Shri Akshay Abrol for Shri Balendru Shekhar)

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

This OA was filed in this Tribunal as back as on 24.07.2012.

As nobody is appearing on behalf of the applicants to argue this old OA despite repeated calls, therefore, we have no option but to dismiss the OA for non-prosecution.

2. Consequently, the instant Original Application is, hereby, dismissed in default on account of non-prosecution.

(V.N. Gaur)
Member (A)

(Mr. Justice M.S. Sullar)
Member (J)

‘rk’